

(ब) और (ग). साप्ताहिक पदों पर नियुक्तियाँ तथा प्रवर्धन के पूरा होने पर वापसी इस प्रयोजन के लिये बनाई गई स्टाफिंग स्कीम के अन्तर्गत की जाती हैं। इस स्कीम में ऐसे बास मामलों में, जहाँ ऐसा करना सार्वजनिक हित में जरूरी है, प्रवर्धन बढ़ाने की भी व्यवस्था है।

Passenger Traffic for Rupshi Airport (Assam)

3301. SHRI AHMED HUSSAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) when the Rupshi Airport (Assam) is going to be released to the passenger traffic and when the Indian Airlines will run passenger flights to and from Rupshi Airport;

(b) the reasons for the delay in doing so; and

(c) will his Ministry kindly issue necessary orders for the purpose on priority basis keeping in view its Tourist Importance benefit of various business communities (earning foreign exchange)?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) to (c) The existing aerodrome at Rupshi is suitable for DC-3 aircraft operations and also limited operations with HS-748/F-27 aircraft. Indian Airlines have no plans to operate air services to Rupshi in the foreseeable future in view of severe constraints on fleet capacity. Non-scheduled private operators have also not evinced any interest to operate air services to Rupshi.

Tourism Development for Coimbatore

3302. SHRI K. A. RAJU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Government of India are aware that Grass Hills in Valparai, Thrumurthi Nagar and Amaravatlunagar in Coimbatore District have greater scope for Tourism development;

(b) if so, whether there is any proposal to improve these areas; and

(c) if so, is there any time bound programme to improve these areas?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). Insofar as the Central sector is concerned emphasis is being placed on the development of tourist centres in Tamil Nadu which are of national and international importance. As such there are no proposals to develop facilities at Grass Hills in Valparai, Tirumurthi Nagar and Amaravatlunagar in Coimbatore District.

(c) Does not arise.

Rationalising of Pay and Service conditions of Development Staff

3303 DR SUBRAMANIAM SWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether a Scheme rationalising Pay and Service Conditions of Development Staff framed in 1976 under section 16(g) and 17 of General Insurance Business (Nationalisation) Act, 1972 provides that the development staff of Erstwhile Companies would be placed in the grades of Jr. Inspector, Inspector Grade II and Grade I and Development Superintendents by equating of posts;